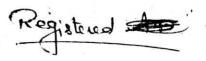
CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH



Application No. 1699 /86(F)

Commercial Complex(BDA). Indiranagar, Bangalore - 560 038

Dated the Act. 86.

To

T. Raghunatua Shenai, Sub postmaster (LSG) Sagar (Shimoga) 579401 Karnataka 240CT 1986

Versus

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 1699 86(F)

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 30.9.86.

Shipsne title W. R.

Encl: As above.

Director Creneral of posts,
Department of posts,
Ministry of Communications,
Sanchar Bharan, 20, Ashoka Road, New Delli - 110001.

Respondent

Office Notes

Orders of Tribunal

KSP(OC)/PS(M)

Case called. Applicant who has teen duly served with notice is not present. We find that by a letter dated 13.9.1986 the applicant has expressed his inability to present or to appoint a legal practitioner to attend before the Tribunal. We have perused the records and considered the case for admission or otherwise on much

The applicant's complaint is that though he was appointed as a Clerk on the same day as four others who are placed senior to him he was not promoted to the higher grade with the four others. He does not state whether any of his juniors are promoted over his head or whether there were adequate vacancies in which a fifth candidate can be promoted and accommodated. On the tasis of it A is clear that the four persons promoted to the higher grade before him were all senior to him and, therefore, their promotion before the applicant was promoted did not in any way affect his interest. As we have already said there is no indication that any of his juniors were promoted, supereeding, circumstances we are not satisfied that this application is a fit case for adjudication. Wa, therefore, reject the application summarily.

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SECTION OFFICER TORREST

CENTRAL ADMINI

BANGALORE

Viec-Chairman

Member (A)